GOVERNMENTOF INDIA MINISTRYOF FINANCE DEPARTMENTOF FINANCIAL SERVICES

LOK SABHA UNSTARREDQUESTIONNO: 6564 TO BE ANSWEREDON THE 6th APRIL, 2018/CHAITRA16, 1940 (SAKA)

QUESTION LOAN RECOVERABILITY OF BANKS

6564: SHRI VIJAY KUMARHANSDAK: SRIMATIRAMADEVI:

Willthe Ministerof FINANCEbe pleased to state:

- a) whether the Government does not have control over the banks due to which the banks are not able to either recover the loans or attach the properties for this purpose and no efforts are being made to recover a huge amount of funds;
- b) if so, the reaction of the Government thereon;
- c) the amount of outstandingloans as on February 2018, Bank-wise; and
- d) the details of the properties attached and auctioned by the banks to recover the outstanding loans during the last three years and the value thereof?

ANSWER To be answered by THE MINISTER OF STATEIN THE MINISTRY OF FINANCE (SHIV PRATAPSHUKLA)

- (a) and (b): As per Reserve Bank of India (RBI) guidelines, banks are to have a loan recovery policy prepared and duly vetted by their boards. A number of mechanisms are available to banks to effect recovery such as filing of a suit in Civi courts or in Debts Recovery Tribunals and action under the Securitisation and Reconstruction of Financia Assets and Enforcement of Security Interest Act. In addition, the Insolvency and BankruptcyCode, 2016 has been enacted for time-bound resolution of stressed assets. Further, the Banking Regulation Act, 1949 has been amended to provide for authorisation by the Government of RBI, for issuing directions to banks to initiate the insolvency resolution process under the Code, and in pursuance of such directions, banks have filed applications in case of severs/large credit exposures before the National Company Law Tribunal Further, keeping in view the enactment of the Code, RBI has recently issued a Revised Framework for Resolution of Stressed Assets, which provides for time-bound resolution of high-values tressed accounts.
- (c): As per RBI data on global operations, as on 31.12.2017, the details of Gross Loans and Advances of Scheduled Commercia Banks, are at Annexure.
- (d): As per data reported by PSBs, 1,77,614 properties have been attached and auctioned by them and an amount of Rs. 15,196 crore has been recovered during the financial years 2014-15 to 2017-18 (till 31.12.2017).

Annexur

Lok Sabha Unstarred Question no. 6564, for 6.4.2018 Gross Loans and Advances of Scheduled Commercial Banks, as on 31.12.2017

Amountsin crore Rupees

Bank Name	Gross Loans and Advances
AB Bank Limited	5;
Abu Dhabi Commercia Bank PJSC	1,480
AllahabadBank	1,61,79
AmericanExpress BankingCorp.	4,46.
AndhraBank	1,51,49
Australiaand New Zealand Banking Group Limited	2,21
Axis Bank Limited	4,32,35
Bandhan Bank Limited	23,13:
Bank of America, National Association	13,18
Bank of Bahrainand Kuwait B.S.C.	1,29.
Bank of Baroda	4,28,71
Bank of Ceylon	31.
Bank of India	3,79,53
Bank of Maharashtra	95,169
Bank of Nova Scotia	3,880
BarclaysBank PLC	10,500
BNP Paribas	20,037
CanaraBank	3,88,518
CapitalSmallFinanceBank Limited	1,583
CatholicSyrianBank Ltd.	9,772
CentralBank of India	1,79,702
CitibankN.A	57,597
CityUnionBank Limited	26,089
CooperatieveRabobankU.A.	2,277
CorporationBank	1,37,049
Credit Agricole Corporate And Investment Bank	4,796
CreditSuisse AG	929
CTBC Bank CoLtd.	520
DBS Bank Ltd.	18,605
DCB Bank Limited	18,799
Dena Bank Deutsche Bank AG	72,443
Doha Bank QSC	38,472 631
Emirates NBD Bank (P.J.S.C.)	277
Equitas Small Finance Bank Limited	7,166
Federal Bank Ltd.	85,922
First Abu Dhabi Bank PJSC	83,722
FirstrandBank Ltd.	319
HDFCBank Ltd.	6,36,640
Hongkongand Shanghai Banking Corpn. Ltd.	45,655
ICICI Bank Limited	5,27,145
IDBI Bank Limited	2,04,768
IDFC Bank Limited	49,398
Indian Bank	1,53,120
Indian Overseas Bank	1,51,536
IndusInd Bank Ltd.	1,29,449
	1,2/,11/

Industrialand CommerciaBank of China	839
IndustrialBank of Korea	83
Jammu& Kashmir Bank Ltd.	61,853
JP MorganChaseBank NationalAssociation	10,209
JSC VTB Bank	12
KarnatakaBank Ltd.	44,917
Karur VysyaBank Ltd.	44,836
KEB HanaBank	244
Kotak MahindraBank Ltd.	1,61,086
Krung Thai Bank PublicCompanyLimited	5
LakshmiVilas Bank Ltd.	25,231
MashreqBank PSC	167
Mizuho Bank Ltd.	9,141
NainitalBank Ltd.	3,463
NationalAustraliaBank	204
OrientalBank of Commerce	1,62,512
Pt Bank MaybankIndonesia TBK	143
Punjab and Sind Bank	64,273
Punjab National Bank	4,74,952
Qatar NationalBank SAQ	-
RBL Bank Limited	37,113
Sberbank	206
SBM Bank (Mauritius) Ltd.	1,266
ShinhanBank	5,227
Societe Generale	2,582
SonaliBank	35
South Indian Bank Ltd.	52,184
Standard Chartered Bank	72,956
State Bank of India	19,24,592
SumitomoMitsuiBankingCorporation	6,812
SyndicateBank	2,19,449
TamilnadMercantileBank Ltd.	22,227
The Bank of Tokyo-MitsubishUFJLtd.	9,821
The DhanalakshmiBank Ltd.	6,409
The RoyalBank of ScotlandPLC	115
UCO Bank	1,22,948
UnionBank of India	3,14,474
UnitedBank of India	68,250
UnitedOverseas Bank Ltd.	807
VijayaBank	1,10,622
WestpacBankingCorporation	796
WooriBank	960
Yes Bank Ltd.	1,72,894

Source: RBI (global operations)